

ITEM NO.18
SECTION II

REGISTRAR COURT. Registrar Virtual Court- 1

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 564/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

DARBARI

Respondent(s)

Date : 18-06-2020 This appeal was called on for hearing today.

For Appellant(s)

Ms. Ruchira Goel, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 has been deleted from the array of parties,
vide Hon'ble Judge in Chambers order dt. 24.2.2020.

Service is complete on respondent no.2 but none has entered
appearance.

Original records of the High Court and Trial Court along
with copy of English version have been received.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

RAJIV KALRA
Registrar

HJ